

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 16.03.2026

ORDER NO. 27 of 2026

Hon'ble President is pleased to partially modify the roster order no 210 of 2025 for **CESTAT, Kolkata** on **16.03.2026, 17.03.2026, and 18.03.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 16.03.2026, 17.03.2026, and 18.03.2026	Mr. Rajeev Tandon, Hon'ble Member (Technical)	Chamber work.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Kolkata /Bar Association, Kolkata/O/o Commissioner (AR), Kolkata/Notice Board/Website/Guard File/Office Copy.



Deputy Registrar